GOVERNMENT OF INDIA

MINISTRY OF INFORMATION AND BROADCASTING

LOK SABHA

UNSTARRED QUESTION NO. 4385

(TO BE ANSWERED ON 28.03.2023)

HINDUSTAN SAMACHAR

4385. SHRI S. VENKATESAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the public broadcaster Prasar Bharati has signed a twoyear agreement with Hindusthan Samachar Agency for its daily feed for Doordarshan (DD) and All India Radio (AIR), and if so, the details thereof;
- (b) whether any intelligent input has been obtained from any organisation before finalising such deal, and if so, the details thereof;
- (c) whether it is true that the Hindusthan Smachar Agency was founded by Shivram Shankar Apte, the founder of the Vishwa Hindu Parishad in 1948 and if so, the details thereof; and
- (d) whether such deals would give unbiased presentations to general public and if so, the details thereof?

ANSWER

THE MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF YOUTH AFFAIRS & SPORTS (SHRI ANURAG SINGH THAKUR)

(a) to (d): Prasar Bharati has signed an agreement with M/s Hindusthan Samachar for the period 14.02.2023 to 31.03.2025 for providing news feed in different languages. Prasar Bharati gets news feeds from multiple sources. All the content broadcast/telecast on AIR and DD is in accordance with the objectives of Prasar Bharati Act of 1990 and in compliance with the approved guidelines of Prasar Bharati.

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